



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

**OPPOSITION HEARING (TM-5-DELAY, TM-6 DELAY, RULE 45(1) DELAY, RULE 45(1) NOT FILED,
RULE 46(1) DELAY, RULE 46(1) NOT FILED & REVIEW PETITION
FOR THE MONTH OF MARCH -2020
HEARING DATED-16/03/2020**

S.NO	APPLICATION NO	OPPOSITION NO	AGENT NAMES	REMARKS	MOBILE
1	728715	111135	L.R. SWAMI CO & A.PRABHAKARA REDDY		
2	719277	202300	K.K.R. MILLS & K.R. RAMESH KUMAR & N.K.UANAN		
3	677580	96024	MADAMSER & CO & DEPENNING & DEPENNING		
4	770508	60420	TRICONS		
5	769413	61627	V.VEERARAGHAVAN ADVOCATE & ZUBEDABAI ALIMOHAMMED		
6	767464	249776	GANU & CO & GROVER & ASSOCIATES		
7	757937	720611	DEPENNING & DEPENNING & M.P MIRCHANDANI & CO		
8	757633	108018	PUTHRAN & ASSOCIATES & AUROFOOD LTD		
9	749649	716200	L.R.SWAMI CO & RAO & RAO		
10	749556	113443	K.PARAMASIVAM & KUMARAN SILKS		

11	734165	721675	TRICONS & VISHESH & ASSOCIATES		
12	733368	735918	TMT LAW PRACTICE & L.R. SWAMI CO		
13	728798	721403	KURIAN & KURIAN & REMFY & SAGAR		
14	704600	736366	KURIAN AND KURIAN & RAO & RAO		
15	677089	722219	ARJUN T. BHAGAT & CO & ANAND AND ANAND		
16	729227	107872	GENERATION GAP & D.P AHUJA & CO		
17	677078	722218	JAIN IRRIGATION SYSTEMS LIMITED & ANAND AND ANAND		
18	676366	115060	MARKS & TRADE & INTERNATIONAL TRADE MARKS BUREAU		
19	674006	194396	M.P MIRCHANDANI & CO & MANGLA REGISTRATION SERVICE		
20	659403	726216	SHIVA DISTILLERIES LTD & INTTL ADVOCARE		
21	645851	226924	MOHAN ASSOCIATES & RANJAN NARULA ASSOCIATES		
22	629316	55880	NCL INDUSTRIES LTD & MOHAN ASSOCITES		
23	626164	202819	AGROMORE LIMITED & REMFY & SAGAR		

24	600576	134955	R.JANAKI RAMAN & CAMLIN LTD & F.C. SHAH & CO		
25	615437	57158	BABU GEORGE & REMFY & SAGAR		
26	615437	57159	BABU GEORGE & REMFY & SAGAR		
27	635128	165051	J.NAGARAJAN & C.VENKATASUBRMANIUM		
28	635128	56999	J.NAGARAJAN & THE APEX COMPANY		



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HEARING DATED-17/03/2020**

S.NO	APPLICATION NO	OPPOSITION NO	AGENT NAMES	REMARKS	MOBILE
1	943597	137230	MICRO LABS LIMITED & C.B. KOLGAONKAR & D.P.AHUJA & CO		
2	960102	169336	HARIKRISHANA S. HOLLA & MARKS & TRADE		
3	939562	152362	TRICONS & FATEHCHAND C. SHAH & CO		
4	912629	141797	OPEN BUSINESS SOLUTIONS INDIA PVT .LTD & REMFY & SAGAR		
5	968979	145564	M/S. NUCOR WELD (INDIA) PVT. LIMITED & RANI ELECTRODES LTD		
6	975531	135341	SURANA & SURANA CORPORATE CONSULTANTS PVT. LTD & WISDOM PUBLICATIONS		
7	974464	121078	ARVIND REMEDIES LTD & DWD PHARMACEUTICALS LTD		

8	973341	718761	P.C.N. RAGHUPATHY & PRATHIBA M SINGH, ADVOCATE		
9	963033	175588	SUNDARAM MULTIPAP LTD & SHALIMAR CHEMICAL WORKS LTD		
10	961886	194023	KVB ELECTRICAL AND ENGINEERING PVT.LTD & SPARCO BATTERIES PVT LTD		
11	922752	208921	DELHI TRADE MARK & CO & DEPENNING & DEPENNING		
12	960928	194768	DILBAGH SINGH & AJANTA PHARMA LIMITED		
13	937397	62066	L.R. SWAMI CO & CENTUARY FIBRE PLATES PVT LTD		
14	976110	179157	JAYA SOAP WORKS PRIVATE LIMITED & API POLYMERS (I) LTD		
15	955220	130822	GROUP PHARMACEUTICALS LIMITED & EASTERN MEDIKIT LTD		
16	955505	124743	MICRO LABS LIMITED & REMFY & SAGAR		
17	955201	129375	S.SHIVA KUMAR & MEHTA PRODUCTS		
18	949765	126645	GROTEK PHARMA LTD & FENA PVT. LTD		

19	947790	716425	DEPENNING & DEPENNING & R.K. DEWAN CO		
20	945549	721346	KHODAYS BREWERIES LIMITED & LALL & SETHI		
21	936079	164563	TIONALE IMPEX PVT LTD & AUTO PEX MOTOR CO		
22	935080	250217	A. PRABHAKARA REDDY & PERVEEN KUMAR GUPTA		
23	929611	115086	M. AMMASAIPPAN & MADAN GOPAL HOSIERY		
24	928954	168188	RAO & RAO SANJAY P. GOGIA		
25	928189	720025	AMARJIT & ASSOCIATES & SUN PHARMACEUTICAL INDUSTRIES LIMITED		
26	926233	136705	SAJEEV LUKASEPONDIKULAM & SIYARAM SILK MILLS LTD		
27	921350	723318	ASHOK KUMAR J. DAGA, ADVOCATE & K & S PARTNERS		
28	915576	61554	B. KARTHIK ADVOCATRE & INDO OVERSEAS TRADE MARK CO		
29	915576	70395	C. KARTHIK ADVOCATE & DELHI REGISTRATION SERVICE		
30	917551	131468	DANIEL & GLADYS & WORLDWIDE REGISTRATION BUREAU		



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HEARING DATED-18/03/2020

1	847349	248521	ADJUVANT PHARMA PVT. LTD & DEPENNING & DEPENNING		
2	874566	723186	RAMNATH & MEDLEY PHARMACEUTICALS LTD		
3	878180	722717	KHODAY BREWERIES LIMITED & D.P. AHUJA & CO		
4	882654	200349	MOHAN ASSOCIATES & KRISHNA & SARASTRI		
5	923055	806452	A.V. NATHAN ASSOCIATES & P.K. ARORA		
6	882654	200349	MOHAN ASSOCIATES & KRISHNA & SAURASTRI		
7	883208	62343	FOURRTS (INDIA) LABORATORIES PVT LIMITED & C. DANIEL & GLADYS		

8	883947	235330	COMBAT DRUGS LIMITED & CADILA PHARMACEUTICALS LTD		
9	891453	920373	BAGYA RAGHAVAN & WORLDWIDE REGISTRATION BUREAU		
10	892535	120087	SUNIL R. GUPTA & GLAXO SMITHKLINE PHARMACEUTICALS LTD		
11	896800	256343	S.MAJUMDAR & CO & MARYLOU BILAWALA		
12	900938	199062	KHODAY BREWERIES LIMITED & SKOL BREWERIES LTD		
13	899190	229153	P.ANANDRAJ JAIN & CADILA PHARMACEUTICALS LTD		
14	900950	196157	KHODAYS BREWERIES LIMITED & REMFY & SAGAR		
15	900939	726369	KHODAY BREWERIES LIMITED & ANAND AND ANAND		
16	901696	721461	R.K. DEWAN & CO & S. MAJUMADAR & CO		
17	903812	163061	DEPENNING & DEPENNING & DELHI TRADE MARK COMPANY		
18	903813	163062	DEPENNING & DEPENNING & DELHI TRADE MARK COMPANY		

19	907103	62286	SYMET LABS PRIVATE LIMITED & REMFY & SAGAR		
20	847399	124636	ARJUN T. BHAGAT & CO & LALL LAHIRI & SALHOTRA		
21	858344	808784	MRS. DAMAYANTI RAMACHANDRAN & ASTRO HEALTH CARE		
22	863447	716383	KARNATAKA CO OPERATIVE MILK PRODUCERS FEDERATION LIMITED & C.M. JOSHI		
23	870222	209932	SHAIKH MOHINDDIN & SANJAY GHODAWAT (HUF)		
24	862824	729904	R.K. DEWAN & CO & TAS & CO		
25	872870	136097	A.V. SUNDARESH & HEMANT SINGH		



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FOR THE MONTH OF MARCH-2020**

HEARING DATED-19/03/2020

S.NO	APPLICATION NO	OPPOSITION NO	AGENT NAMES	REMARKS	MOBILE
1	843696	727749	ELECTRONIC RESOURCES INDIA LI & PARVEEN KUMAR GUPTA		
2	840286	253479	ASHOK KUMAR J. DAGA, ADVOCATE & K & S PARTNERS		
3	840231	243934	L.R. SWAMI & CO & LALL LAHIRI AND SALHOTRA		
4	824866	76432	REMFROY AND SAGAR & ANDND AND ANAND		
5	822830	233798	UNIQUE TRADE MARK SERVICE CENTRE & K.R. CHAWLA & CO		
6	820030	209799	PARRY AGRO INDUSTRIES LTD & VIDHANI TRADE MARKS CO & PERRY BOTTLING CO		
7	815117	716954	HARIKRISHANA S HOLLA & DELHI REGISTRATION SERVICE		

8	814408	118756	ADITHYA AND ASSOCIATES & REMFY & SAGAR		
9	804677	721575	KHODAY BREWERIES LIMITED & LALL & SETHI		
10	782680	98609	L.R. SWAMI CO & S. MAJUMDAR & CO		
11	780757	257863	SAMUDRALA RAMA RAO & VIJAY PAL DALMIA		
12	779325	250403	ASHOK KUMAR J. DAGA & MADAMSER & CO		
13	772236	157979	MICRO LABS LIMITED & DANIEL & GLADYS		
14	770663	253310	ASHOK KUMAR J. DAGA, ADVOCATE & H.R. GUPTA TRADE MARK BUREAU		
15	770508	60420	TRICONS & DR. REDDYS LABORATORIES LIMITED		